



GOVERNMENT OF GOA

PERFORMANCE BUDGET

OF

***DIRECTORATE OF MINES &
GEOLOGY***

For the year

2020-21

**Directorate of Mines & Geology
Government of Goa
Gr. Floor, Institute Menezes Braganza
Panaji-Goa**

INTRODUCTION

The Directorate of Mines and Geology primarily looks after the work of mineral administration in the State of Goa. It regulates the grant of mineral concessions through the enforcement of the provisions of the following legislations:-

1. The Mines and Minerals (Development and Regulation) Act, 1957.
2. The MMDR Act 1957 and MCR 60 regulate the grant/renewal of reconnaissance permits, prospecting licenses and mining leases.
3. Mineral Concession Rules, 1960.
4. The Goa Minor Mineral Concession Rules 1985.
5. The Goa (Prevention of Illegal Mining, Transportation and Storage of Minerals) Rules 2013.
6. The Mines and Minerals (Development and Regulation) Amendment Act 2015.

Besides the above Act and Rules, the Directorate also enforces the provisions of the Mineral Conservation and Development Rules, 1988. The MMDR Act 1957 and MCR 60 regulate the grant/renewal of reconnaissance permits, prospecting licenses and mining leases.

Mining has contributed substantially to the Goan economy in the past. Apart from providing employment, it has also earned substantial foreign exchange for the nation, since most of the Goan ore is exported since decades. The State of Goa is endowed with rich mineral resources like Iron ore, Manganese ore, Bauxite etc. Besides, there are minor minerals like basalt, laterite, river sand, murrum, ordinary earth etc. which are locally used as construction material. Sand extraction activity was regularized by granting sand permits, 458 permits were issued, out of which 333 permits were renewed which were valid till May 2018.

EXISTING SET-UP

The Directorate of Mines & Geology is headed by a Director and assisted by Deputy Directors and presently has two sections namely Major Mineral and Minor Mineral. The Deputy Directors are supported by Assistant Geologists, Technical Assistants, Surveying Officer and Head

Surveyor for enforcement. The Director of Mines & Geology & Deputy Directors are Officers from the Goa Civil Service cadre.

MAJOR MINERALS

The work of mineral administration in respect of major minerals involves the following:-

1. Collection of revenue towards royalty, dead rent and surface rent.
2. Collection and compilation of statistical data of minerals.
3. Enforcement of the Goa (Prevention of Illegal Mining Transportation and Storage of Minerals) Rules, 2013.
4. Other allied matters connected with mining.

Work done:-

1. Validation of vehicle parameters like road tax, fitness, Pollution Under Control (PUC), insurance is being checked from time to time and also the tampering of devices with reference to vehicle movement is monitored by the Department. Barge loading operations are carried out online. Rake transportation and monitoring and tracking of vehicles/machineries fitted with GPS used for ore transportation operation is carried out.
2. Auto debarring for over speeding as per the Directorate of Mines & Geology's Rules and Regulations.
3. Integration with Mormugao Port Trust(MPT) and local Sponge factories.
4. All the permits of import & export, transit & sale of minerals is done online. Also processing fees charged for issuing permits is done by e-wallet.
5. Public viewing web page for information on vehicle movement is made available to the general public on the official website of the Department under Vehicle Tracking System.
6. Online submission of documents for verification and renewals and alerts to truck owners for renewals/expiry of primary documents.
7. Online payments for royalty and other payments for both Major and Minor minerals is generated through a challan online. Logistics, route density analysis, automatic shutdown of weighbridges based on route density is also carried out through online Ore Accounting System.
8. Jetty Stocks Monitoring and logistics is maintained through online Ore Accounting System. Also every truck which is registered with the Directorate of Mines & Geology is issued a Radio Frequency Identification (RFID) card with the truck details on it and can be utilized at the weighbridges.

MINOR MINERALS

The work of mineral administration in respect of minor minerals involves the following:-

1. Grant/renewal of quarrying leases.
2. Issue of transit passes for movement of minerals.
3. Minor mineral statistics.
4. Enforcement for detection of illegal extraction and transportation of minor minerals.
5. Prosecution and compounding of offences.
6. Revenue collection.
7. Allied problems associated with working of quarries.

Work done:-

1. Proposed for Amendment to Rule 47 initiated to levy fees/import duty for minor minerals which are being imported from neighboring States/from other countries.
2. The check post at the entry points will be setup for effective monitoring of minor minerals which is imported from the neighboring states with training modules for the enforcement cell of the department.
3. Frequent checks and inspections for minor mineral transportation to check the illegal activities and to prevent leakage of revenue.
4. The sand permits/licenses will be issued once the environmental studies are completed and the extraction shall be binding to the environmental norms setup for systematic and scientific sand mining.
5. The proposal is also to implement the online module for applying online for quarrying leases and quarrying permits to fasten the process for granting a lease, to collect revenue/dues with less human interference. Presently the online system for Royalty collection is in place.
6. Illegal Stacks of sand are being seized by this office and the same are handed over to the Goa State Infrastructure Development Corporation Limited(GSIDC) & Public Works Department(PWD) for using the material for Government projects.
7. Point of Sale (POS) terminals are used and the data generated from them is integrated with Global Positioning System (Vehicle Tracking System) installed on the truck to generate Schedule 3 & 4.

8. Special attention was paid towards detection of illegal quarrying and transport of minor minerals. During this period, raids were conducted on **46** quarries wherein illegal activity was carried out and investigations are in progress. Similarly surprise checks were conducted along the road for illegal movement of Minor minerals and in all **101** trucks were impounded and a total amount of **₹.24,09,320/-** was collected towards compounding of offences. The total revenue collected on Minor minerals during the year (as on 31/03/2020) is to the tune of **₹.466.10 lakhs.**

SCHEMES

The Directorate of Mines & Geology is functioning under Demand No.83. The Major Head is 2853 – Non Ferrous Mining and Metallurgical Industries and 4853 – Capital Outlay on Non-Ferrous Mining and Metallurgical Industries (Revenue and Capital).

There are eleven Schemes which are implemented in the Directorate, the details of which are given below:

Major Head 2853 – Non Ferrous Mining and Metallurgical Industries

1. Mines Development.
2. Strengthening of Mines Department
3. Environmental Studies in Mining Areas
4. Reclamation & Afforestation.
5. Modernization of Mines Department.
6. Welfare of Mining Affected People.
7. Committee for EIA Study for Iron Ore Excavation.
8. Mineral Exploration and Field Investigation including Drilling.
9. Tribal Area Sub – Plan (Schedule Tribe Development Plan)
10. Other Expenditure Exhibition.

Major Head 4853 – Capital Outlay on Non-Ferrous Mining and Metallurgical Industries

- 1) Capital Outlay for Buildings

During 2020-21 the work under this scheme will continue focusing on the following topics:

- a. Preparation of Mineral inventory.
- b. Conducting field work for geological mapping & collection of samples from the whole or part of deposit for an overall approximation of grade.
- c. Evaluation of Minor Mineral potential.
- d. Assisting Flying Squads set up by the Government to monitor the mining activity in the state.
- e. Acquiring surveying instruments and necessary software and hardware is in process.
- f. Acquiring hand held devices for revenue collection on real time basis.
- g. Setting up check points and installation of C.C.TVs within the State and Radio Frequency Identification (RFID) at strategic locations.

The scheme **“Environmental Studies in mining areas”**: Under this scheme suitable measures are taken towards protection of environment and necessary safeguards towards disaster management. The Directorate has from time to time inspected various mines and issued directions towards remedial and protective measures.

It is proposed to take up rehabilitation of exhausted mines with the help of the mining companies. Feasibility of using water logged pits for pisciculture and other purposes will also be explored.

The scheme for **“Reclamation & Afforestation”**: Under this scheme the Directorate follows up on the necessary reclamation measures and Afforestation efforts made by the mining companies. There are occasions of re-handling of the dumps to expand the mining pits and hence these wastes have to be relocated and rehabilitated with suitable Afforestation.

The scheme for “**Modernization of Mines Department**”. A dynamic website of Mines Department updates the members of the public about each and every important issue concerning Department of Mines & Geology. The details of e-auctions are made available on the website. Software is developed by the Directorate of Mines & Geology in association with M/s. Megasoft Systems, Margao.

“Committee for EIA Study Iron ore Excavation”

The Hon’ble Supreme Court has constituted a Committee called “Expert Committee” in the year 2013 to conduct the Macro Environment Impact Assessment Study (EIA) on what should be the ceiling of annual capping of iron ore for the State of Goa considering its iron ore resources and its carrying capacity keeping in mind the principles of sustainable development and inter-generational equity and all other relevant factors & also on how the mining dumps in the State of Goa should be dealt with.

A small amount of the budget has also been provided for the scheme called “**Exhibition**”. From time to time requests were being received by the Directorate for taking part in the Mining Congress & other events which required the Directorate to take part in exhibitions in order to showcase the developments of the Mining Industry in Goa. It is for this purpose, this very scheme called “Exhibition” was formulated.

Due to turn of events and shortage of staff, the Directorate was unable to participate in the Exhibitions. However, instead the attention was shifted in focusing from the public & those engaged in mining and trading towards illegal mining and PRO relationships by way of promotional advertisements towards advancing consciousness against illegal mining, preservation of environment etc.

“Capital Outlay-Building”

Maintenance of the office premises and any other internal changes required for better functioning of the Directorate is done by the Department.

ADMINISTRATION

The website e-mines is developed to provide a better access to each and every important issue concerning Directorate of Mines and Geology, which provide the latest updates to the member of the public. "e-Mines" include module issuance of challans.

The Department has installed and implemented the online Ore Accounting System which keeps to keep a track of daily production of all working leases and through the online tracking of the VTS system installed on all barges and trucks for major minerals regulates all transportation for quantity against permits issued and for speed limits for road transportation. A Coupon/GPS system has also been developed for Minor Minerals, for all minor minerals imported into the state.

BUDGET

As far as the Budget of the Directorate is concerned, Revenue Schemes are being implemented under the Budget Head 2853 and Capital outlay 4853 under Demand No. 83 for 2020-21.

During the financial year **2019-20**, total allocation of **₹.3102.31** lakhs, is provided for Revenue.

For the coming financial year i.e. **2020-21**, the Directorate has a total budget of ₹. **5165.10** lakhs allocated for Revenue and ₹.**20.00** lakh for Capital Expenditure.

Demand No. 83 MINES

Abstract of Major Heads, Sub-Major Heads, Minor Heads and Detailed Heads

	Revenue	Capital	Total
Charged	--	--	--
Voted	5165.10	20.00	5185.10
Total	5165.10	20.00	5185.10

(Rs. in lakhs)

Demand, Major, Sub-Major, Minor and Detailed Heads 1	Actuals	Budget Estimates	Revised Estimates	Budget Estimates
	2018 - 2019	2019 - 2020	2019 - 2020	2020 - 2021
	Total	Total	Total	Total
2	3	4	5	
TOTAL DEMAND 83 (Revenue & Capital) [2853, 4853]	1371.58	3102.31	2552.31	5185.10
Total Revenue Expenditure	1371.58	3087.31	2537.31	5165.10
2853 Non-Ferrous Mining and Metallurgical Industries	1371.58	3087.31	2537.31	5165.10
02 Regulation and Development of Mines	1371.58	3087.31	2537.31	5165.10
001 Direction and Administration	1345.95	3059.40	2509.40	5090.00
01 Mines Development (NP)	209.92	360.10	280.10	505.20
01 Salaries	187.88	300.00	220.00	440.00
03 Overtime Allowance	--	0.10	0.10	0.20
11 Domestic travel expenses	8.26	10.00	10.00	10.00
12 Foreign travel expenses	--	5.00	5.00	10.00
13 Office expenses	13.78	45.00	45.00	45.00
02 Strengthening of Mines Department (P)	279.65	915.00	465.00	1101.00
01 Salaries	195.60	280.00	230.00	440.00
02 Wages	12.58	10.00	10.00	30.00
11 Domestic travel expenses	1.90	5.00	5.00	10.00
13 Office expenses	8.19	8.00	8.00	10.00
14 Rents, Rates, Taxes	--	3.00	3.00	3.00
26 Advertising and Publicity	0.29	2.00	2.00	3.00
28 Professional Services	61.09	600.00	200.00	600.00
50 Other charges	--	5.00	5.00	5.00
53 Major Works	--	2.00	2.00	--
03 Environmental Studies in Mining Areas (P)	40.63	75.00	55.00	139.00
01 Salaries	40.20	70.00	50.00	125.00

Demand No. 83 MINES

Abstract of Major Heads, Sub-Major Heads, Minor Heads and Detailed Heads

(Rs. in lakhs)

Demand, Major, Sub-Major, Minor and Detailed Heads 1	Actuals	Budget	Revised	Budget
	2018 - 2019	Estimates	Estimates	Estimates
	Total	2019 - 2020	2019 - 2020	2020 - 2021
	2	3	4	5
11 Domestic travel expenses	0.23	1.00	1.00	3.00
13 Office expenses	0.20	2.00	2.00	8.00
50 Other charges	--	2.00	2.00	3.00
04 Reclamation and Afforestation (Plan)	13.57	22.30	22.30	57.80
01 Salaries	13.14	18.80	18.80	45.00
11 Domestic travel expenses	--	2.00	2.00	2.00
13 Office expenses	0.43	1.00	1.00	0.80
50 Other charges	--	0.50	0.50	10.00
05 Modernisation of Mines Department (Plan)	4.97	157.00	157.00	257.00
13 Office expenses	4.97	5.00	5.00	5.00
28 Professional Services	--	150.00	150.00	250.00
50 Other charges	--	2.00	2.00	2.00
06 Welfare of Mining Affected People (P)	797.85	1500.00	1500.00	3000.00
50 Other charges	797.85	1500.00	1500.00	3000.00
09 Committee for EIA Study for Iron Ore Excavation (P)	-0.64	30.00	30.00	30.00
01 Salaries	--	8.00	8.00	8.00
13 Office expenses	0.97	2.00	2.00	2.00
50 Other charges	-1.61	20.00	20.00	20.00
102 Mineral Exploration	25.58	26.00	26.00	67.00
01 Field Investigation including Drilling (NP)	25.58	26.00	26.00	67.00
01 Salaries	25.55	25.00	25.00	66.00
13 Office expenses	0.03	1.00	1.00	1.00
796 Tribal Area Sub-Plan	--	0.10	0.10	0.10
01 Schedule Tribe Development Plan (Plan)	--	0.10	0.10	0.10
50 Other charges	--	0.10	0.10	0.10
800 Other Expenditure	0.05	1.81	1.81	8.00
01 Exhibition (Plan)	0.05	1.81	1.81	8.00
13 Office expenses	0.05	0.31	0.31	2.00
26 Advertising and Publicity	--	1.00	1.00	1.00

Demand No. 83 MINES

Abstract of Major Heads, Sub-Major Heads, Minor Heads and Detailed Heads

(Rs. in lakhs)

Demand, Major, Sub-Major, Minor and Detailed Heads 1	Actuals	Budget	Revised	Budget
	2018 - 2019	Estimates	Estimates	Estimates
	Total	2019 - 2020	2019 - 2020	2020 - 2021
	2	3	4	5
50 Other charges	--	0.50	0.50	5.00
Total Capital Expenditure	--	15.00	15.00	20.00
4853 Capital Outlay on Non-Ferrous Mining and Metallurgical Industries	--	15.00	15.00	20.00
60 Other Mining and Metallurgical Industries	--	15.00	15.00	20.00
800 Other Expenditure	--	15.00	15.00	20.00
01 Buildings (Mines)	--	15.00	15.00	20.00
53 Major Works	--	15.00	15.00	20.00

PB-IV: PHYSICAL TARGETS & ACHIEVEMENTS

During the financial year 2019-20 Budget provision of ₹. **15.00 Crores** was made under the scheme “Welfare of mining Affected People” for disbursing benefits under Umbrella Scheme and Debt Relief Scheme to provide financial relief to the people residing in Mining affected areas due to closure of Mining Industry i.e. truck (tipper) owners, who had lost their employment and borrowers in the mining sector who are defaulters with banks. An amount of ₹. **14.61** crores has been already spent for this purpose during the financial year 2019-2020. A Budget provision of ₹. **30.00 crores** is made for this purpose during the year 2020-21.

However, as far as financial targets are concerned, it is submitted that this Directorate being a revenue generating department the State Government sets revenue collection targets for every financial year.

The total revenue collected by this Directorate for the financial year 2019-20 was ₹. **11.65** Crores. Out of which royalty on Major Mineral for the year 2019-20 was ₹. 5.10 Crores.

In the year 2014-15 total **89** mining leases have been approved for grant of 2nd Renewal and where one mine lease is renewed for the first renewal period. All this leases were executed and valid till 21/11/2027. As per direction of Hon’ble Supreme Court in Writ Petition No.435 of 2012 dated 21/4/12, the Government has issued Notification No. 15/01/15 formulating the scheme called “**Goa Mineral Ore Permanent Fund Scheme**” for creation of a permanent fund for protection of intergenerational equity by reserving 10% of sale proceeds out of the e-auction and 10% of future sale/export price of Iron ore from the State of Goa. Government also started collecting Goa Mineral Ore Permanent Fund from the lease holder for fresh production.

Government of India Vide Notification dated 12/01/2015 amended the Mines and Minerals (Development and Regulation) Act,1957, wherein the State Government shall form a Trust called “District Mineral Foundation” and an amount equivalent to 30% of royalty shall be collected from the lessee, which shall be utilised for the the benefits of the areas affected by Mining activities . An amount of ₹.97.44 Crores (North Goa), ₹.94.52 Crores (South Goa), total (Goa State) **₹.191.96** Crores has been collected as funds towards **District Mineral Foundation** from 12/01/2015 to 31/03/2020 and an amount **₹.12.48** Crores as **National Mineral Exploration Trust** was collected and credited to the Central Government Account.

DEMAND NO. 83

PB-V (Personnel Deployed under each Minor Head / Programme)

	Minor Head / Programme	2018 - 19 (RE)	2019 - 20 (BE)	2020 - 21 (BE)
	1	2	3	4
2853 - Non Ferrous Mining & Metallurgical Industries				
02 - Regulation & Development of Mines				
001 - Direction & Administration				
	01-Mines Development (N.P.)			
	Group A	3	3	3
	Group B	9	8	8
	Group C	17	17	18
	02 - Strengthening of Mines Dept. (Plan)			
	Group A	0	0	0
	Group B	5	4	5
	Group C	29	29	29
	03 - Environmental Studies in Mining Areas (Plan)			
	Group A	0	0	0
	Group B	0	0	0
	Group C	6	5	3
	04 - Reclamation & Afforestation (Plan)			
	Group A	0	0	0
	Group B	0	0	0
	Group C	2	2	2
	TOTAL	71	68	68
102 - Mineral Exploration				
	01- Field Investigation including Drilling (N.P.)			
	Group A	0	0	0
	Group B	1	1	1
	Group C	2	2	1
	TOTAL	3	3	2
	TOTAL : All Groups	74	71	70